

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.07.2024**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4525 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	Stakeholders Consultation Committee of Orient Spa Ltd. (Through Its Authorized Representative) Vs. Vikash G Jain (Liquidator of Orient Spa Ltd.)	Mohd Moonis Abbasi
<b>2.</b>	I.A. No. 4545 of 2024 in I.A. No. ____ of 2024 in Comp. App. (AT) (Ins.) No. 406 of 2022	Ram Kishor Arora Suspended Director Of Supertech Ltd. Vs. Union Bank Of India & Anr.	Bhaskar Trtrpathi
<b>3.</b>	I.A. No. 4531 of 2024 in I.A. No. ____ of 2024 in Comp. App. (AT) (Ins.) No. 1623 of 2023	D.V. Prabhu Vs. State Bank of India & Anr.	Siddharth Sangal

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